

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 500 of 2009**

Friday, this the 25<sup>th</sup> day of February, 2011

**Hon'ble Justice Mr. P.R. Raman, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

P. Raghu, GDS MD, Mancha P.O.,  
Nedumangad, Thiruvananthapuram. ....

**Applicant**

**(By Advocate – Mr. Vishnu S. Chempazhanthiyil)**

**V e r s u s**

1. Superintendent of Post Offices, Trivandrum South Division, Trivandrum-14.
2. Chief Post Master General, Kerala Circle, Thiruvananthapuram-33.
3. Union of India, represented by Director General, Department of Posts, New Delhi. ....

**Respondents**

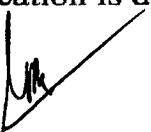
**(By Advocate – Mr. Sunil Jacob Jose, SCGSC)**

This application having been heard on 25.2.2011, the Tribunal on the same day delivered the following:

**ORDER**

**By Hon'ble Justice Mr. P.R. Raman, Judicial Member –**

When the matter came up for consideration today, learned counsel for the applicant sought permission to withdraw this Original Application. Allowed. The Original Application is dismissed as withdrawn.

  
**(K. GEORGE JOSEPH)**  
**ADMINISTRATIVE MEMBER**

  
**(JUSTICE P.R. RAMAN)**  
**JUDICIAL MEMBER**

**“SA”**